

vices and posts under the Government. He had also suggested that candidates who qualify in the final examination should be awarded a Bachelor's degree.

(b) and (c). As the matter concerns several agencies, especially those responsible for recruitment, these suggestions have been referred to them for consideration. No decision has been taken on it.

**Memoranda from South Central Railway Employees' Union, Vijayawada**

262. SHRI BASUDEB ACHARIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Board has received two Memoranda dated 26 and 29 December, 1984 from South Central Railway Employees' Union, Vijayawada ; and

(b) if so, the details thereof and Government's reaction thereon ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir.

(b) In the Memorandum dated 26.12.1984, the Union has demanded regular absorption of women casual labour working in the Engineering Department of Vijayawada Division of South Central Railway. In the second Memorandum dated 29.12.1984, the Union has demanded that instead of appointing the candidates from the panel formed in 1982, casual labour of the adjoining Vijayawada Division, numbering 1600, may be appointed against the vacancies directly in Wagon Repair Shop at Guntapalli.

As regards the first demand, women casual labour are absorbed in regular employment with reference to the length of their employment as casual labour and against regular posts for which they are found suitable.

So far as the second demand is concerned, there is no provision in extant instructions for direct adsorption by screening of casual labour in vacancies in Group D

posts in Workshops. However, the panel of 500 candidates formed for filling Group D vacancies in Guntapalli Workshop includes 290 casual labour who had applied in response to the employment notice for this recruitment. The empanelled candidates will be absorbed as and when regular vacancies arise during the currency of the panel.

It may also be mentioned that South Central Railway Employees' Union is not recognised on the Railways. Recognition has been given to two all-India labour federations. viz., All India Railwaymen's Federation and National Federation of Indian Railwaymen, who represent all categories of railway employees. The issue regarding absorption of casual labour on the Railways is continuously under discussion with the two recognised federations in periodical meetings held under the Permanent Negotiating Machinery and Joint Consultative Machinery Schemes.

[Translation]

**Primary Health Centres during Seventh Plan**

263. SHRI MOOL CHAND DAGA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have taken a decision to provide health service to every Indian by the year 2000 A.D. ; and

(b) if so, the amount of funds allocated and the number of Primary Health Centres proposed to be opened in the country for this purpose in the Seventh Five Year Plan so that this objective could be achieved and other measures being taken to provide medical facilities to all the citizens in every remote village ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) The Steering Group on Health and Family Welfare has recommended establishment of 10,250 additional Primary health centres during the Seventh Five Year Plan. The number of Primary Health Centres to